

In C. A. T. (Jaipur Bench) Jaipur

7

Notes of the Registry

Orders of the Tribunal O.A.265/94

14.6.94

Mr.K.L.Thawani - counsel for the applicant

The O.A. is dismissed as withdrawn. *in H. a*
Liberty to file fresh petition

Recd. Exch. -
17.6.94
H. a

(D.L. Mehta)
V.C.